

**HIGH COURT OF DELHI : NEW DELHI**No. 787/Estt./E-1/DHC  
Date: 26.11.2018**NOTIFICATION**

Hon'ble the Chief Justice has been pleased to appoint Mr. M.P.Singh, an Officer of Delhi Higher Judicial Service, presently working as Additional District Judge, Tis Hazari Courts (Central) as Joint Registrar (Rules) in this Court on deputation basis with immediate effect.

**BY ORDER,**

Sd/-  
(Yash Pal)  
O.S.D (Establishment)

Endet. No. 24935-47/E1/Estt./DHC

Dated : 26.11.2018

1. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi
2. The District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. All Registrars/ OSDs/ Coordinator (DIAC).
4. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. All Joint Registrars/ Joint Registrar (Judicial).
6. Deputy Registrar-cum-PA to Registrar General
7. Officer concerned
8. All Deputy Registrars/Assistant Registrars/ Assistant Registrar (Library)/ Deputy Controller of Accounts.
9. Private Secretary to Hon'ble Judges/ Admn. Officers (Judi.)/ Court Masters/ Branches-in-charge.
10. The Pay & Accounts Officer No.XXI
11. P.A to Registrar (IT) for uploading this office order (i) on the Intranet of this Court, and (ii) on the website of this Court under chapter 12 of RTI disclosure.
12. To be placed in the personal file of the officer concerned.
13. Guard File.

*Sunil Lakhina*  
Sunil Lakhina  
Assistant Registrar (Estt.-I)

(264)

PIT

**MOST IMMEDIATE**

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI.**

No. F.5 (1)/2018/ **80623-673**

Dated, Delhi the **26 NOV 2018**

As directed, copy forwarded for information and necessary action to :-

1. ✓ The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Court, Delhi.
2. The Judge In-charge, Mediation Center, Tis Hazari, Delhi.
3. The Officer concerned
4. The Chief Metropolitan Magistrate (Central), Tis Hazari Court, Delhi.
5. The Senior Civil Judge-cum-Rent Controller (Central), Tis Hazari Court, Delhi.
6. The Judge Small Causes Court (Central), Tis Hazari Court, Delhi.
7. The Administrative Civil Judge, (Central), Tis Hazari, Court Delhi.
8. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, Layers & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
9. The P.S. to Ld. District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Court, Delhi
10. The Reader to Ld. District & Sessions Judge(HQs), Delhi.
11. The PRO, Tis Hazari Court, Delhi.
12. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
13. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Court, Delhi.
14. The Librarian, Telephone Operator & Facilitation Center, Tis Hazari Court, Delhi.

**26/11/18**  
(TRIPTA DEWAN)

Administrative Officer(Judicial)  
Judicial Branch(Central)

For District & Sessions Judge(HQs), Delhi.

**234(B)**

**1190**